

NOTICE

It is hereby notified for informtion of the advocates, litigants and parties appearing in person that:

I

The Division Bench presided over by the Hon'ble Shri Justice **N.M. Jamdar** will not be available for judicial work in the afternoon session on 18/07/2018.

II

Urgent mentioning and placing of the matters pertaining to the Division Bench is allowed only in the morning session.

By Order

S 9/r

Panaji – Goa
Date:- 17/07/2018

P. M. Shinde
(Deputy Registrar)